



2026:AHC:42128

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2772 of 2026

Smt Mithlesh Devi

.....Petitioner(s)

Versus

The State Of Up And Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Irfan Ahmad Malik
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Irfan Ahmad Malik, learned counsel for the petitioner seeks to withdraw the present writ petition, with liberty to file afresh.
2. Learned Standing Counsel has no objection to the same.
3. Accordingly, the writ petition is **dismissed as withdrawn** with the aforesaid liberty.

February 25, 2026

N.S.Rathour

(Vikas Budhwar,J.)